| | ANNEXURE-4 | | | | | | | | | | | | | | |
|------------------------------------------------------------------------------------------------------------|---------------------|----------------------|-------------|-------------------------------------------|-----------|----------|---------|---------|--------|------------------------------------|------------|-----------------|--------------|------------------|--|
| NAME OF CORPORATE DEBTOR - MIST AVENUE | | | | DATE OF COMMENCEMENT OF CIRP - 23-12-2024 | | | | | | LIST OF CREDITORS AS ON 27-02-2025 | | | | | |
| LIST OF UNSECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS) | | | | | | | | | | | | | | | |
| S No | Name of Creditor | DETAILS OF CLAIM | | DETAILS OF CLAIM ADMITTED | | | | | | | | (AMOUNT IN Rs.) | | | |
| | | Date of | Amount | Amount | Nature of | Amount | Amount | Wether | %Age | Amount | Amount | Amount | Amount of | | |
| | | Claim | Claimed | of Claim | Claim | Covered | Covered | Related | of | of | of any | of Claim | claim under | Remarks if any | |
| | | Receipt | | Admitted | | by | by | Party | Voting | Contigen | Mutual | not | verification | | |
| | | | | | | Security | Gurante | | Share | t Claims | Dues, that | admitted | | | |
| | | | | | | interest | e | | in CoC | | may be | | | | |
| | | | | | | | | | | | set-off | | | | |
| 1 | BHASIN MOTORS INDIA | ORS INDIA 06-01-2025 | 5,79,14,142 | 0 | Unsecured | - | - | No | 0.00% | | | <u> </u> | 5,79,14,142 | DECLARED RELATED | |
| | PVT LTD | | | | | | | | | | - | ا | 3,73,14,142 | PARTY | |